

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: June 24, 2016

No. 1280 / Admin. (Services)/2016

Pursuant to Government Office Memo No. 234/II-2016-15(2)/ 1994 T.C. Dated 23.06.2016, Sri **Sanjeev Fauzdar**, Special Judge/Additional District & Sessions Judge, Special Court No. 1 (Prevention of Corruption Act), Bareilly is appointed/posted as Presiding Officer, U.P. Avas Evam Vikas Parishad/ Nagar Mahapalika (Nagar Nigam) Tribunal, Agra.

No. 1281 / Admin. (Services)/2016

Pursuant to Government Office Memo No. 238/II-2016-15(1)/ 2004 Dated 23.06.2016, Sri **Vinod Kumar Singh-IV**, Additional District & Sessions Judge, Ramabai Nagar/ Kanpur Dehat is appointed/posted as Presiding Officer, Nagar Mahapalika (Nagar Nigam) Tribunal, Kanpur.

No. 1282 / Admin. (Services)/2016

Pursuant to Government Office Memo No. 233/II-2016-3(2)/ 98 Dated 23.06.2016, Sri **Rama Shanker**, Additional District & Sessions Judge, Basti is appointed/posted as Judicial Member, Commercial Tax Tribunal, Bench- I, Varanasi.

No. 1283 / Admin. (Services)/2016

Sri **Babu Prasad**, Additional District & Sessions Judge, Lucknow to be Special Judge, Anti-Corruption (UPSEB), Lucknow Vice Sri Mahendra Prasad Chaudhary.

No. 1284 / Admin. (Services)/2016

Sri **Mahendra Prasad Chaudhary**, Special Judge, Anti-Corruption (UPSEB), Lucknow to be Additional District & Sessions Judge, Lucknow.

No. 1285 / Admin. (Services)/2016

Pursuant to Government Office Memo No. 233/II-2016-3(2)/ 98 Dated 23.06.2016, Sri **Alok Kumar Trivedi**, Additional District & Sessions Judge, Lucknow is appointed/ posted as Judicial Member, Commercial Tax Tribunal, Bareilly.

BY ORDER OF THE COURT,

Sd/-

**(DINESH KUMARSINGH-I)
REGISTRAR GENERAL**

No. 308/ Admin. (Services)/2016, Dated: Allahabad: June 24, 2016

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001
2. Pramukh Sachiv, Niyukti, Uttar Pradesh. Shasan, Lucknow .
3. Pramukh Sachiv, Kar Evam Nibandhan, Uttar Pradesh Shasan, Lucknow.
4. Pramukh Sachiv, Nagar Vikas Vibhag, Uttar Pradesh Shasan, Lucknow.
5. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
6. The Chairman, Commercial Tax Tribunal, Lucknow.

7. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
8. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
9. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
10. All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad. (Information available on E-mail).

The Officer mentioned above shall hand over charge of their present posts and shall proceed to take over charge of their new postings immediately.

The handing and taking over charge certificates may kindly be sent to the Section Officer (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

11. S/Sri
 - i Sanjeev Fauzdar, Special Judge/Additional District & Sessions Judge, Special Court No. 1 (Prevention of Corruption Act), Bareilly
 - ii Vinod Kumar Singh-IV, Additional District & Sessions Judge, Ramabai Nagar/ Kanpur Dehat
 - iii Rama Shanker, Additional District & Sessions Judge, Basti
 - iv Alok Kumar Trivedi, Additional District & Sessions Judge, Lucknow

You shall hand over charge of your present post and shall proceed to take over charge of your new posting immediately.

The handing and taking over charge certificates may kindly be sent to the Section Officer (Services) & Section Officer, Admin. A-2 Section, High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

12. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
13. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
14. The Joint Registrar(Judicial) (Confidential), High Court, Allahabad.
15. The Joint Registrar (Judicial)(Inspection), High Court, Allahabad.
16. The Officer On Special Duty(Judicial) (Incharge Computers)/ Incharge Computer Centre, High Court, Allahabad.
17. The Joint Registrar (Accounts), High Court, Allahabad.
18. The Deputy Registrar (G), High Court, Allahabad.
19. The Deputy Registrar (Budget), High Court, Allahabad.
20. The Deputy Registrar (Admin.), High Court, Allahabad
21. The Section Officer (Admin. A-2 Section), High Court, Allahabad.
22. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
23. The Section Officer (Admin. C Section), High Court, Allahabad.
24. The Section Officer (Conf. 'B' Section), High Court, Allahabad.
25. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
26. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT,

Sd/-

(RAJIV SHARMA)

REGISTRAR (JUDICIAL) (SERVICES)